

(iii) *Palynology Section—*

- 1 Senior Palynologist
1 Junior Palynologist

In addition to the above Laboratories there are small project laboratories in Broach, Cambay, Sibsagar, Ahmedabad which are in charge of the geologists attached to these projects]

BREACH OF FOREIGN EXCHANGE REGULATIONS BY CHIEF MINISTER OF ORISSA

195 { SHRI S PATEL:
SHRI LOKANATH MISRA.

Will the Minister of FINANCE be pleased to state whether the investigations into the alleged breach of Foreign Exchange Regulations by Shri B Patnaik, Chief Minister of Orissa, have been completed, and if so, what action has been taken in the matter?

THE MINISTER OF FINANCE (SHRI MORARJI R DESAI). The Hon'ble Members seem to have in mind the information furnished on the 30th November, 1961 and 26th March, 1962 in respect of Lok Sabha Starred Question No 433 by Shri Ram Krishan Gupta and others and Unstarred Question No 288 by Shri P G Deb, respectively [See below] That matter is still under investigation

Lok Sabha Starred Question No 433, answered on the 30th November, 1961

DEPOSITS IN FOREIGN BANK

*433 { SHRI RAM KRISHAN GUPT
SHRI SUPAKAR
SHRI P K DEO:
SHRI CHINTAMONI
PANIGRAHI.
SHRI AUROBINDO GHOSAL
SHRI NATH PAI.

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have searched and seized some documents from a firm in Calcutta, recently,

(b) if so, whether it is a fact that these documents reveal facts regarding deposit of money of a prominent person of Orissa in some foreign Bank,

(c) if so, whether it is also a fact that correspondence is going on between that person and certain foreign mission in this regard;

(d) if so, the nature and details of the matter; and

(e) action taken against the person concerned?

THE DEPUTY MINISTER OF FINANCE (SHRI B R BHAGAT) (a) Yes, Sir

(b) No, Sir They do not show deposit of any money by any person in a foreign bank Certain documents seized during the search seemed to indicate that in one transaction the price agreed to be paid for certain goods was higher than the price indicated in earlier negotiations referred to in the documents The transaction concerns a firm operating in Orissa.

(c) No, Sir. There is nothing to this effect in the documents seized.

(d) Does not arise

(e) The matter is under investigation

Lok Sabha Unstarred Question No. 288, answered on the 26th March, 1962

**FOREIGN EXCHANGE HOLDING OF ORISSA
CHIEF MINISTER**

288 SHRI P G DEB Will the Minister of FINANCE be pleased to state:

(a) whether the enquiry into the foreign exchange holding of the Chief Minister of Orissa has been completed, and

(b) if so, the details thereof?